

19.4.2011

R.A. 5/2010 O.A. No.416/09


Hon'ble Mr. Justice Alok Kumar Singh, M(J)

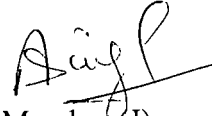
Hon'ble Sri S.P. Singh, Member (A)

Sri K.K. Shukla learned counsel for applicant t says that this review application has become in-fructuous.

Sri V.K. Saikya for Sri R.K. Upadhyaya for other side is present.

In view of the above, this review application is dismissed as having become in-fructuous.


Member (A)


Member (J)

HLS/-

OP
Copy of order
dated 19-4-2011
for lunch
26-4-2011